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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O. A. NO. 795 OF 2012
Cuttack, this the 21st day of November, 2013

CORAM
HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)

.....

Chandamuni Tudu,
aged about 35 years,
D/o. Ismal Tudu,
C/o. B.C. Marandi, At- Ghodadega,
P.O: Aharbandh, Via-Hatbadra,
Dist-Mayurbhanj, Odisha, Pin-757 050,
now working as T-3 Farm Assistant,
BPES Division, CRRI, Bidyadharpu, Cuttack-753 006, Odisha.

.....Applicant

Advocate(s).....M/s. B.K. Dash, J.R. Dash

VERSUS

Union of India represented through

1. Secretary to the Govt. of India,
Ministry of Agriculture,
New Delhi-110 001.
2. Indian Council of Agricultural Research represented
Through its Secretary, ICAR, Krishi Bhawan,
New Delhi-110 001.
3. Director, Central Rice Research Institute (A Project
Under the Indian Council of Agricultural research),
At: Bidyadharpur, P.O. CRRI Campus, Cuttack-753006.
P.S. Chauliaganj, City and District: Cuttack, Orissa.
4. Senior Administrative Officer, O/o- Central Rice Research Institute,
At: Bidyadharpur, P.O. CRRI Campus, Cuttack City/ District: Cuttack,
Orissa.

..... Respondents

Advocate(s).....Mr. S.B. Jena

Allen

ORDER (ORAL)

HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)

Mr. B. Dash, Learned Counsel for the Applicant has filed
Memo dated 21.11.2013 stating as under:

“Since the prayer/grievance of the Applicant has already
been fulfilled the applicant does not want to proceed with
the case hence the above case may kindly be withdrawn”.

2. Heard Mr. B. Dash, Learned Counsel for the Applicant and
Mr. S.B. Jena, Learned Additional CGSC appearing for the Respondents.
3. In view of the Memo filed by the Applicant this O.A. is
disposed of as withdrawn.


(A.K. PATNAIK)
MEMBER (J)

K.B.